

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH-IV**

**CP (IB)2092/MB/C-IV/2019**

Under section 9 of the Insolvency &  
Bankruptcy Code, 2016

*In the matter of*

**JSK Corporation Private Limited**  
...Operational Creditor

Versus

**Velani Roadbuilders India Private  
Limited**

Corporate Debtor

**Order Delivered on : 12.12.2019**

***Coram:***

Mr. Rajasekhar V.K. : Hon'ble Member (Judicial)  
Mr. Ravikumar Duraisamy : Hon'ble Member (Technical)

**ORDER**

***Per: Rajasekhar V.K., Member (Judicial)***

1. In continuation of order dated 10.12.2019 passed by this Adjudicating Authority in the above matter, this Adjudicating Authority hereby appoints Mr. Jitendra Kothari, Registration No. IBBI/IPA-001/IP-P00540/2017-2018/10965 having address 702, Orchid A Wing, Evershine Park, Off Veera Desai Road Andheri West, Mumbai-400 053, [Contact No:

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9969117020; e-mail id: jitenderkothari@rediffmail.com] as the Interim Resolution Professional (IRP) in the matter. He is directed to take further steps in the matter immediately.

**SD/-**

**Ravikumar Duraisamy**  
**Member (Technical)**  
12.12.2019

**SD/-**

**Rajasekhar V.K.**  
**Member (Judicial)**